GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 232
TO BE ANSWERED ON 10.05.2016

Environmental Clearance

*232. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:
(a)   the total number of applications received from various industries and approved for environmental clearances during the last two years and the current year, category-wise;
(b)   the average time taken for processing of such environmental clearances;
(c)   whether the Government plans to set up a single window clearance for the projects; and
(d)   if so, the timeframe by which it is likely to be implemented?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) to (d)   A statement is laid on the Table of the House.

****

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 232 FOR ANSWER ON 10.05.2016 REGARDING "ENVIRONMENTAL CLEARANCE"

(a)   The number of applications received from various industries and environmental clearances accorded during the last two years and the current year is as follows:

Year	Applications received	Environmental Clearance granted
2014	384	325
2015	610	714
2016 (Till April, 2016)	151	202
Total	**1145**	**1241**

The category wise details are at annexure 1 & 2.

(b)   The weighted average time taken in granting environmental clearance before launching online system (4th July 2014) was approximately 600 days, which has now come down to 192 days after launch of online system for applications for environmental clearance.

The timelines prescribed in the EIA Notification, 2006 for various stages of EC are as follows:
- 30 days for prescribing the TORs;
- 45 days for public consultation;
- 60 days for appraisal by EAC/SEAC;
- 45 days for communicating the decision of the Ministry to project proponent.

(c) & (d)   In order to bring more transparency and accountability in the Environment, Forest and wildlife Clearance processes, the Ministry has rolled out a portal named as Online Submission and Monitoring of Environmental, Forest and Wildlife Clearances (A single window clearance system). This portal provides for a single interface for proponent/user agency for submitting three separate applications pertaining to Environmental, Forest and Wildlife Clearances. On-line submission of application for environment clearance was mandated w.e.f. 04.07.2014 to bring transparency in the process of environmental clearance.

*****

ANNEXURE-1 REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA STARRED QUESTION NO. 232 FOR ANSWER ON 10.05.2016 REGARDING "ENVIRONMENTAL CLEARANCE" RAISED BY SHRI RAM MOHAN NAIDU KINJARAPU, HON'BLE MP.

Number of Proposals Accorded Environmental Clearance during 2014, 2015 and 2016 (Till April)

Year (Jan- Dec)	Coal Mining	Industry	Non Coal Mining	Misc., Infra, New Construction Project	River Valley HEP	Thermal	Nuclear, Defence	Total
2014	42	134	61	67	3	17	1	325
2015	52	287	175	171	13	15	1	714
2016 (Till April)	7	91	77	18	2	4	3	202
TOTAL	101	512	313	256	18	36	5	1241

ANNEXURE-2 REFERRED TO IN REPLY TO PARTS (a) OF LOK SABHA STARRED QUESTION NO. 232 FOR ANSWER ON 10.05.2016 REGARDING "ENVIRONMENTAL CLEARANCE" RAISED BY SHRI RAM MOHAN NAIDU KINJARAPU, HON'BLE MP.

Number of Proposals Received for Environmental Clearance during 2014, 2015 and 2016 (Till April)

Year (Jan- Dec)	Coal Mining	Industry	Non Coal Mining	Misc., Infra, New Construction Project	River Valley HEP	Thermal	Nuclear, Defence	Total
2014	21	128	77	148	8	2	7	391
2015	18	248	210	106	13	15	4	614
2016 (Till April)	13	70	41	22	3	2	8	159
TOTAL	52	446	328	276	24	19	19	1164